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C.A.No. 6877-6881 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.104 (MM) COURT NO. 12 SECTION XIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 6877-6881 of 2000@@
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Secunderabad Cantonment Board ... Appellant (s)

Vs.

Mohammed Mohiuddin and Ors. ... Respondent (s)

(With appln. for permission to place addl. documents on record
and with office report)

With
C.A. No. 753 of 2001
(With office report)

C.A. Nos. 1107-1111 of 2001
(With prayer for interim relief and office report)

C.A. No. of 2001
(With appln. for interim directions)

S.L.P.(C) Nos. 406-409 of 2002
(With appln(s). for c/delay in filing SLP, interim directions and
office report)

C.A. No. 6376 of 2001
(With appln. for exem. from filing O.T.and office report)

Date: 04-03-2003 This/These matter(s) was/were called on for
hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE S.B. SINHA

For appellant (s)
in CA 6877-6881/2000: Mr. Sudhir Nandrajog, Adv.

in CA 753/2001 & res.No.
68 in CA 6880/2000 & No.
69 in CA 1110/2001: Mr. G Prabhakar, Adv.

...2/-

in CA 6604/2001: Mr. P.S. Narasimha, Adv.
for M/s. P.S.N. & Co., Advs.

in CA 6376/2001: Mr. Nikhil Nayyar, Adv.

For petitioner (s) in
SLP 406-409/2002: In-person

For Union of India Mr. B.V. Balaram Das, Adv.

For respondent (s)
Nos. 1-62 in CA 6877-81/2000,
Nos. 1-62 in CA 753 and Nos.
4-65 in CA 6376/2001: Mr. K. Ram Kumar, Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
Adjourned for three weeks.
.SP1

(Alka Dudeja)
Court Master

(Vijay Aggarwal)
Court Master